

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 313 OF 2020

West Coast Paper Mills Ltd & anr. Petitioners

V e r s u s

State of Goa & anr. Respondents

Mr. S. S. Kantak, Senior Advocate with Mr. Amey Phadte, Mr. Abhijeet Gosavi, Mr. A. Naik, Mr. Anuj Pandit, Advocates for the Petitioners.

Mr. D. Pangam, Advocate General with Mr. Pravin Faldessai, Additional Government Advocate for the Respondents.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 29th October, 2020

P.C.

1. In view of the order passed in LD-VC-CW No.279 of 2020, this matter is not to be placed before the bench which one of us (M. S. Sonak,J), is a member.

M. S. JAWALKAR

M. S. SONAK, J.

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